

National Company Law Tribunal

Allahabad Bench

Allahabad

CP No. (IB) 109/ALD/2018

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF
ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL
ON 01.03.2018.

NAME OF THE COMPANY: Tushina Tele-Communication Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252(3)

Sl. No. Name Designation Representation Signature

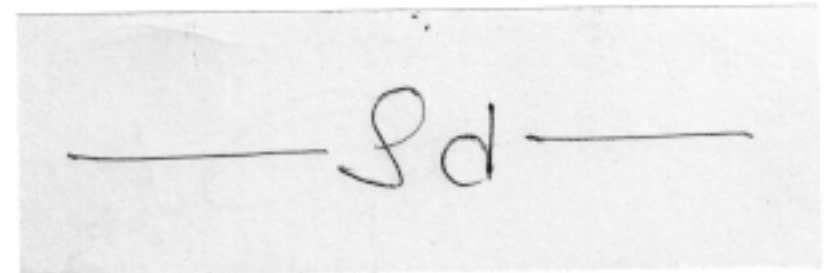
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|----|-------------------|------|------------|--|
| 1. | Anil Kumar | PCS | Petitioner | |
| 2. | SHIVENDRA BAHADUR | CGSC | ROC | |
- CP NO. 109/ALD/2018

Sh. Anil Kumar, PCS for the petitioner. Sh. Shivendra Bahadur, CGSC for the ROC is present.

The appellant has filed this appeal under Section 252(3) of the Companies Act, 2013. Heard the argument of the Appellant. Admit.

Ld. Counsel representing the ROC is present in court, he requested that the copy of the petition may be served to him. Prayer is allowed. Copy of petition may be served to the ROC for filing detail para-wise reply. Reply may be filed within 15 days from today with a copy in advance to the opposite party, after that, rejoinder, if any, may be filed within 15 days with a copy in advance to the opposite party.

List the matter on 5th April 2018.



Dated: 01.03.2018

V.P. SINGH,
MEMBER (JUDICIAL)

Typed by:
Kavya Prakash Srivastava
(Stenographer)